

Name of the Corporate Debtor	Sevenhills Healthcare Private Limited	Date of commencement of CIRP	13-03-2018	List of creditors as on:	16-06-2025
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Annexure 3 - List of Secured Financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Name of Creditor	Amount Claimed	Details of claims admitted (net of Vizag plan proceeds)						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
			Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC					
			1	JMFARC-Alphahealth 2018-Trust (Axis Bank, Canara Bank, Bank of Maharashtra)	8,59,54,36,243	7,36,08,79,625	Financial Debt	7,36,08,79,625					
2	Union Bank of India	95,46,68,921	83,99,11,621	Financial Debt	83,99,11,621	83,99,11,621	No	7.49%	-	-	15,86,489	-	Note 3.10, 3.11
3	State Bank of India (erstwhile State Bank of Hyderabad & State Bank of Mysore)	79,64,18,065	70,12,23,123	Financial Debt	70,12,23,123	70,12,23,123	No	6.25%	-	-	7,11,204	-	Note 3.10, 3.11
4	JMFARC-Allahabad Bank December 2017-Trust (Allahabad Bank)	78,16,86,741	68,86,57,734	Financial Debt	68,86,57,734	68,86,57,734	No	6.14%	-	-	2,38,347	-	Note 3.10, 3.11
5	Punjab & Sind Bank	48,27,12,359	42,53,94,180	Financial Debt	42,53,94,180	42,53,94,180	No	3.79%	-	-	-	-	-
6	UCO Bank	47,74,55,189	40,88,59,197	Financial Debt	40,88,59,197	40,88,59,197	No	3.64%	-	-	1,35,05,759	-	Note 3.10, 3.11
7	JMFARC-SBT March 2017-Trust (erstwhile State Bank of Travancore)	38,98,15,258	34,35,27,857	Financial Debt	34,35,27,857	34,35,27,857	No	3.06%	-	-	-	-	-
8	Central Bank of India	27,64,11,075	24,19,01,222	Financial Debt	24,19,01,222	24,19,01,222	No	2.16%	-	-	19,15,760	-	Note 3.10, 3.11
9	JMFARC-SBP March 2017-Trust (erstwhile State Bank of Patiala)	23,77,79,237	20,93,18,487	Financial Debt	20,93,18,487	20,93,18,487	No	1.87%	-	-	2,56,898	-	Note 3.10, 3.11
10	Indian Bank (erstwhile Allahabad Bank)	16,42,120	14,47,132	Financial Debt	14,47,132	14,47,132	No	0.01%	-	-	-	-	Note 3.6
		12,99,40,25,208	11,22,11,20,179		11,22,11,20,179	11,22,11,20,179		100.00%	-	-	26,09,56,348	-	

Note

Note 3.1: The rates of interest charged are not in line with the respective documents of the financial creditor.

Note 3.2: The rates of interest charged are not in line with the respective documents of the financial creditor and the Amount under "Verification Ongoing" includes the difference in computation of interest.

Note 3.3: The penal interest charged is not in line with the respective documents of the financial creditor and the Amount under "Verification Ongoing" includes the difference in computation of penal interest.

Note 3.4: The amount of claim pertaining to Axis Bank under JMFARC - Alphahealth 2018 - Trust includes one credit transaction received in the overdraft facility after the insolvency commencement date.

Note 3.5: The claimant has not submitted adequate supporting documents to enable the Resolution Professional to verify the claim and this has resulted in the claim to be classified as "Amount Not Admitted". Such non-admittance has been communicated to the respective claimant.

Note 3.6: This pertains to Allahabad Bank's bilateral facilities at 100% cash margin in the nature of fixed deposits (as detailed in the Schedule 1 for information on security interest of financial creditors) which were not assigned to JM Financial Asset Reconstruction Company Limited (JMFCAR) as part of JMFCAR-Allahabad Bank December 2017-Trust.

Note 3.7: Axis Bank had originally filed a claim Form C with claim amount of INR 7,702,715,823 as on 13 March 2018. JM Financial Asset Reconstruction Company Limited (JMFCAR) has informed the Resolution Professional that Axis Bank has assigned all the rights, titles and interests in financial assistance granted by them to SHPL in favor of JMFCAR vide Assignment Agreement dated 25 May 2018. JMFCAR and Axis Bank have submitted requisite supporting documentation validating the assignment of loans to JMFCAR to the Resolution Professional. Accordingly, the claim submitted by Axis Bank and the associated amount admitted related to Axis Bank's claim is now reflected under JMFCAR - Alphahealth 2018 - Trust.

Note 3.8: Canara Bank had originally filed a claim Form C with claim amount of INR 631,025,819 as on 13 March 2018. JM Financial Asset Reconstruction Company Limited (JMFCAR) has informed the Resolution Professional that Canara Bank has assigned all the rights, titles and interests in financial assistance granted by them to SHPL in favor of JMFCAR vide Assignment Agreement dated 25 May 2018. JMFCAR and Canara Bank have submitted requisite supporting documentation validating the assignment of loans to JMFCAR to the Resolution Professional. Accordingly, the claim submitted by Canara Bank and the associated amount admitted related to Canara Bank's claim is now reflected under JMFCAR - Alphahealth 2018 - Trust.

Note 3.9: Bank of Maharashtra had originally filed a claim Form C with claim amount of INR 261,694,602 as on 13 March 2018. JM Financial Asset Reconstruction Company Limited (JMFCAR) has informed the Resolution Professional that Bank of Maharashtra has assigned all the rights, titles and interests in financial assistance granted by them to SHPL in favor of JMFCAR vide Assignment Agreement dated 25 May 2018. JMFCAR and Bank of Maharashtra have submitted requisite supporting documentation validating the assignment of loans to JMFCAR to the Resolution Professional. Accordingly, the claim submitted by Bank of Maharashtra and the associated amount admitted related to Bank of Maharashtra's claim is now reflected under JMFCAR - Alphahealth 2018 - Trust.

Note 3.10: Review of the claim form submitted by the respective financial creditor has resulted in certain claims in parts to be classified as "Amount Not Admitted". Such non-admittance has been communicated to the respective financial creditors and agreed thereto by them.

Note 3.11: The resolution plan for the Vizag Hospital of the Corporate Debtor (Vizag Plan) was approved by the Hon'ble NCLT-Amaravati on 10 June 2024. Under the Vizag Plan, the financial creditors of the Corporate Debtor received payouts as on 10 July 2024, proportionate to their voting share in the committee of creditors. The Resolution Professional has received confirmations pertaining to the revised outstanding financial debt from each of the financial creditors. The admitted, outstanding financial debt as on date is:

S. No.	Name of Financial Creditor	Amount Claimed (INR)	Amount Admitted (INR)	Amount Paid Proceeds from Vizag sale (INR)	Amount Pending to be Paid (INR)	Amount Not Admitted (INR)	% share
1	JMFCAR-Alphahealth 2018-Trust (Axis Bank, Canara Bank, Bank of Maharashtra)	8,59,54,36,243	8,35,26,94,352	99,18,14,727	7,36,08,79,625	24,27,41,891	65.60%
2	UNION BANK OF INDIA	95,46,68,921	95,30,82,432	11,31,70,811	83,99,11,621	15,86,489	7.49%
3	STATE BANK OF INDIA (erstwhile State Bank of Hyderabad & State Bank of Mysore)	79,64,18,065	79,57,06,861	9,44,83,738	70,12,23,123	7,11,204	6.25%
4	JMFCAR-Allahabad Bank December 2017-Trust (Allahabad Bank)	78,16,86,741	78,14,48,394	9,27,90,660	68,86,57,734	2,38,347	6.14%
5	PUNJAB & SIND BANK	48,27,12,359	48,27,12,359	5,73,18,179	42,53,94,180		3.79%
6	UCO BANK	47,74,55,189	46,39,49,430	5,50,90,233	40,88,59,197	1,35,05,759	3.64%
7	JMFCAR-SBT March 2017-Trust (erstwhile State Bank of Travancore)	38,98,15,258	38,98,15,258	4,62,87,401	34,35,27,857		3.06%
8	CENTRAL BANK OF INDIA	27,64,11,075	27,44,95,315	3,25,94,093	24,19,01,222	19,15,760	2.16%
9	JMFCAR-SBP March 2017-Trust (erstwhile State Bank of Patiala)	23,77,79,237	23,75,22,339	2,82,03,852	20,93,18,487	2,56,898	1.87%
10	ALLAHABAD BANK	16,42,120	16,42,120	1,94,988	14,47,132		0.01%
		12,99,40,25,208	12,73,30,68,861	1,51,19,48,682	11,22,11,20,179	26,09,56,348	

Note 3.12: The figures mentioned in the column for "amount covered by guarantees" are in line with the personal guarantees given by the erstwhile promoters, Dr. Jitendra Das Maganti and Mrs. Renuka Maganti in lieu of the loans advanced by the financial creditors to the Corporate Debtor.